

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1954/2004

New Delhi this the 16th day of August, 2004.

Hon'ble Shri Shanker Raju, Member(J)

Sh. Vinod Kumar,
S/o Sh. Murari Lal Verma,
R/o WZ-218, Palam Vill.,
New Delhi-110045. Applicant

(Applicant in person)

Versus

The Garrison Engineer(E/M),
R & R Hospital, Gurgaon Road,
Delhi Cantt. Delhi-10. Respondent

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

As the remedy against an order passed on 31.5.2004 rejecting the
conciliation lies to the appropriate forum, this Court having no jurisdiction, the
OA is allowed to be withdrawn with liberty to the applicant to approach the
appropriate forum, in accordance with law. File be returned to the applicant to
approach the appropriate forum.

S. Raju
(Shanker Raju)
Member(J)

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